

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1020**

TO BE ANSWERED ON THE 24th JULY, 2018/SHRAVANA 2, 1940 (SAKA)

DEATH DUE TO HEAT AND COLD

1020. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of deaths occurred due to sunstroke, heat and cold in the country during the last three years, State-wise;

(b) whether it is also a fact that there has been day by day increase in the deaths of very poor people and labourer residing close to cities in comparison to those living in rural areas which are naturally less vulnerable areas;

(c) if so, the details thereof; and

(d) the steps taken/being taken to prevent such deaths?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

(a) The data on deaths due to sunstroke, heat and cold is not being maintained centrally by this Ministry. However, as per the information received from State Governments, the mortality on account of heat wave during the last three years is given in Annexure. No State have reported death due to cold.

(b) and (c) Such trend could not be observed as there is no segregated economic status-wise information available on deaths occurred due to Sunstroke, heat and cold. However, as may be seen from the data, with the efforts of the Central Government & State Government, number of death due to heat wave have declined significantly.

(d) The primary responsibility to take necessary measures to prevent death for sun stroke, heat and cold in the country rests with the concerned State Governments. The Central Government through National Disaster Management Authority (NDMA) has circulated do's and don'ts / advisories for extreme natural events to States/ UTs for wider circulation and awareness generation among all. NDMA has also released guidelines on "Preparation of Action Plan – Prevention and Mitigation of Heat Wave" and circulated it to States/ UTs for facilitating them to take necessary measures.

Awareness on do's and don'ts on various natural disasters including heat wave etc. are being carried out through electronic and Social Media by NDMA and State Governments.

Last three years Casualty recorded due to Heat wave

(Up to 15.07.2018 reported on 17.07.2018)

S. No.	Name of the State	Deaths reported due to Heat wave			
		2015	2016	2017	2018 [^]
1	Andhra Pradesh	1422	723	236	8
2	Bihar	-	Nil	0	2
3	Chhattisgarh	-	1	0	0
4	Delhi	-	-	0	0
5	Gujarat	17	7	0	0
6	Haryana	Nil	Nil	0	0
7	Jharkhand	-	4	0	0
8	Karnataka	-	Nil	2	0
9	Maharashtra	-	7	9	2
10	Madhya Pradesh	-	Nil	3	1
11	Odisha	60	36	17	7
12	Punjab	Nil	Nil	0	0
13	Rajasthan	-	10	9	1
14	Tamil Nadu	Nil	Nil	0	0
15	Telangana	541	324	108	0
16	Uttar Pradesh	-	Nil	0	0
17	West Bengal	-	Nil	0	1
18	Kerala	0	1	0	0
19	Chhatisgarh	-	1	0	0
TOTAL		2040	1114	384	22[^]

[^]= Provisional data for 2018

Source: Casualty data confirmed by Revenue and DM Division of respective State Governments and IDSP- NCDC (Integrated Diseases Surveillance Project - National Centre for Disease Control, Ministry of Health and Family Welfare up to **15.07.2018** reported as on **17.07.2018**

Note: Above figures are not final as some states are still verifying the claims regarding heat wave deaths